

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) Nos. 28711-28712/2010

UDAI NARAIN RAI (NOW MAJOR)

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P. AND ORS.

Respondent(s)

Date : 17-02-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBER]

For Petitioner(s) Mr. Nirmal Kumar Ambastha, Adv.
Mr. Nirnimesh Dube, AOR

For Respondent(s) Mr. Somesh Chandra Jha, AOR

UPON hearing the counsel the Court made the following
O R D E R

One week's time, as requested, is granted to take
necessary steps for service on the concerned respondents in SLP
(C) No. 28711 of 2010.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)